

**R.O.C.No.7314-A/2014-B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 115 / 2014**

Ms. S.Alli, Judge, Family Court, Salem, who has been appointed on transfer as Presiding Officer, Labour Court, Salem in G.O.(Ms).No.76, Labour and Employment (D2) Department, dated 22.07.2014 is transferred and posted as Presiding Officer, Labour Court, Salem in the existing vacancy.

Thiru S.Karuppiah, V Additional District Judge, Coimbatore, who has been appointed on transfer as Presiding Officer, Labour Court, Tirunelveli in G.O.(Ms).No.76, Labour and Employment (D2) Department, dated 22.07.2014 is transferred and posted as Presiding Officer, Labour Court, Tirunelveli in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 23.07.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL

**R.O.C.No.11/2014-Con.B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 116 / 2014**

Thiru S.Isvarane, Senior Civil Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service, as Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tirupathur, who has been repatriated to his parent department viz., Puducherry Judicial Service in G.O.(D) No.543, Home (Courts-I) Department, dated 22.07.2014 of Government of Tamil Nadu is transferred and posted as Sub Judge, Mahe vice Thiru N.Thirunavukkarasu, transferred.

Thiru N.Thirunavukkarasu, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Mahe, who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service in Order No.939/2/2014-LD, Law Department, Government of Puducherry, dated 20.06.2014 is transferred and posted Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tirupathur vice Thiru S.Isvarane, transferred.

HIGH COURT, MADRAS.  
DATED: 23.07.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL